

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 1986)

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Website: <http://ncdrc.nic.in>



Upphokta Nyay Bhawan  
'F' Block  
GPO Complex, INA  
NEW DELHI-110 023

No.A-34/CIRCUIT BENCH/NCDRC/2019

21<sup>st</sup> November, 2019

**CIRCULAR**

In partial modification of earlier circular, the Hon'ble President National Consumer Disputes Redressal Commission is pleased to defer the below mentioned Circuit Bench sittings of this Commission for the time being:-

S.N.	PLACE OF CIRCUIT BENCH	NAME OF STATE	PERIOD
1	Jodhpur	Rajasthan	16.12.2019-20.12.2019

The matters already listed before the Circuit Bench sittings for the dates between 16<sup>th</sup> to 20<sup>th</sup> December, 2019 will be listed before the respective Benches at New Delhi on the dates already fixed.

This issues with the approval of the Hon'ble President.

(S. HANUMANTHA RAO)

Joint Registrar

Copy to:-

- 1) Sr. PPS to the Hon'ble President
  - 2) PS (s) to the Hon'ble Member(s)
  - 3) Deputy Registrar/ Assistant Registrar (s), NCDRC.
  - 4) Court Masters of all Benches, NCDRC.
  - 5) Section Officers (RP/ CC/ FA/ Listing Section), NCDRC.
  - 6) SO, Computer Section for uploading the same in the website.
  - 7) Notice Board.
  - 8) Guard File.
- } with a request to bring it to the kind notice of the Hon'ble President and Member (s).